

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

(OA No. 393/2019)

Mahesh Kumar

.....Applicant

Versus

State of Haryana & Ors.

.....Respondent

INDEX

S. No.	Particulars	Pages
1.	Interim report in compliance of order dated 12.04.2019	1-2
2.	Annexure-R/1: Copy of proposal/action plan submitted by the Municipal Corporation of Faridabad	3-7

BEFORE THE NATIONAL GREEN TRIBUNAL
AT PRINCIPAL BENCH, NEW DELHI

(OA No. 393/2019)

Mahesh Kumar Applicant
Versus
State of Haryana & Ors. Respondent

Interim report in compliance of order dated 12.04.2019

MOST RESPECTFULLY SHOWETH:

1. That the applicant has filed the OA seeking revival of 76 water ponds situated in the revenue estate of Faridabad District. This Hon'ble Tribunal while taking the cognizance of the OA, has sought report from the Haryana State Pollution Control Board and District Magistrate, Faridabad.
2. That present report has been filed through Regional Officers, Faridabad and Ballabhgarh, Faridabad who have been authorised by the Deputy Commissioner, Faridabad to co-ordinate with the Municipal corporation of Faridabad and file the requisite report before this Hon'ble Tribunal.
3. That as the all 76 water bodies falls under the jurisdiction of Municipal Corporation of Faridabad (hereinafter referred as to 'Corporation'), the Regional Office, HSPCB, Ballabhgarh report and information from the Corporation.
4. That an action plan for restoration of water bodies was received on behalf of the Corporation through letter dated 18.10.2019

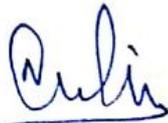
Shaw

after detailed survey of 76 water bodies and study of feasibility of restoration of water bodies. Copy of proposal/action plan submitted by the Corporation is annexed herewith as Annexure-R/1.

- 5. That the HSPCB shared the information provided by the Corporation for preparation of report with its counsel, who has sought certain information for preparation of report in order to comply with order passed by this Hon'ble Tribunal. Accordingly, vide letter dated 20.10.2019, the HSPCB has sought the requisite information from the Corporation in order to submit the complete and proper action plan for revival of ponds in question. As and when that information is received, further report shall be filed for kind consideration of this Hon'ble Tribunal.

In view of the facts and circumstances mentioned hereinabove, it is humbly prayed that present interim report may kindly be taken on record and further time may kindly be granted to submit complete report after receiving the information from the Corporation.


Regional Officer
HSPCB Faridabad
Region


Regional Officer
HSPCB Ballabgarh
Region

Date: 22-10-2019
 Place: Faridabad



Municipal Corporation, Faridabad
B-4, Chowk N.E.T. Faridabad, 121001, Haryana, India
Tel: 0129-2411649, 2411654, 2415549
Fax: 0129-2416455



From

Chief Engineer,
Municipal Corporation,
Faridabad.

To

The Regional officer,
Haryana State pollution control Board,
Faridabad.

No. MCF/CE/2019/ 566
Dated: 12/10/19

Sub: OA No. 393 of 2019 – Mahesh Kumar Vs State of Hry.

Please find enclosed herewith action plan for restoration of Water Bodies.
Municipal Corporation Faridabad received from Consultant, Development 2050,
Sector - 23A, Faridabad.

Submitted for your information and necessary action.

Chief Engineer

Action Plan for Restoration of Water bodies Municipal Corporation Faridabad

- Based on Feasibility study of 76 water bodies conducted in 2018 by MCF, 22 Nos. were identified suitable for restoration.
- Based on Tender No. 118504, MCF appointed M/s Development 2050 as Consultant to prepare Detailed Project Report (DPR) for restoration of feasible water bodies.
- Action plan and DPR preparation going on as per directions and guidelines of Haryana Pond and Waste Water Management Authority (HPWWMA) and Directorate of Urban Local Bodies (DULB).
- DPR to be sent to HPWWMA and DULB for technical review and allocation of funds
- Tender shall be called for appointment of Contractor for restoration on ground
- Restoration in each Phase shall be finished by June every year to facilitate recharge of ground water during monsoon
- Mission for restoration of identified 22 Nos. of feasible water bodies to be achieved by June 2022.

Pilot Phase, 2019-20

- 02 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2020

First Phase, 2020-21

- 10 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2021

Second Phase, 2021-22

- 10 Nos. of water bodies to be taken up for restoration
- Construction or restoration to be finished by June 2022

Priority listing of water bodies mentioned below in Pilot Phase, First Phase and Second Phase has been done on the basis of availability of water, size of land and distribution in all locations of city or Engineering Divisions of MCF

▪ List of 02 Water bodies in Pilot Phase, 2019-20

S. No.	Name	Area in Acres	Latitude	Longitude
1	Gaunchi 146	4.08	28.345816	77.287872
2	Gaunchi 149	3.84	28.344900	77.282701

▪ List of 10 Water bodies in First Phase, 2020-21

S. No.	Name	Area in Acres	Latitude	Longitude
1	Sihi 163	8.79	28.356473	77.333628
2	Jharsentli 163	5.34	28.311606	77.302720
3	UnchaGaon 101	2.77	28.322009	77.332105
4	Budena 22	3.12	28.398661	77.340827
5	Agwanpur 66	1.06	28.487618	77.333297
6	Badkhal 140	1.4	28.408478	77.279023
7	Dabua 65	3.44	28.386167	77.266197
8	Bajri 30	3.67	28.377445	77.253862
9	Bajri 31/32	5.84	28.370530	77.254857
10	Nangla 48	2.59	28.362531	77.263926

▪ List of 10 Water bodies in Second Phase, 2021-22

S. No.	Name	Area	Latitude	Longitude
1	Gaunchi 148	2.25	28.343155	77.286159
2	Jharsentli 117	1.16	28.314900	77.289910
3	Budena 46	2.69	28.401417	77.345612
4	Wazirpur 43	0.7	28.433144	77.343321
5	Sehatpur 37	1.18	28.483163	77.323895
6	SaraiKhwaja 96	1.88	28.473125	77.308398
7	Ankheer 72	1.39	28.422936	77.284686
8	Ankheer 73	0.9	28.423188	77.288358
9	Bhankri 199	0.56	28.395224	77.262168
10	Gazipur 31/32	2.02	28.374088	77.266101

- Name of water bodies mentioned above consists of name of village in Faridabad and its khasra no.
- For example, Gaunchi 146 means water body is located in village Gauchi and its khasra no. is 146

ANNEXURE-C

THE HARYANA POND & WASTE WATER MANAGEMENT AUTHORITY
Panchkula, Haryana

Main Constituents/Components of the Model Pond and activities involved therein :				
S/N	Components	Activities involved/Provisions to be made in the Estimate/DPR	Concerning Deptt.	Remarks
1	There must be Inlet and outlet of a pond.	Provision of inlet(s) and outlet of Pond	IWRD (in case the drain to be linked) / DPD	
2	Minimum water depth 8ft. is to be maintained.	To be covered under item (1) above.	IWRD	
3	Overflowing of Pond must be addressed properly.	Provision for dewatering / emptying the pond and its use for irrigation (if feasible).	IWRD	
4	Pond must consist of bed, green belt and catchment area.	Provision for development/addressing of bed, green belt and catchment area.	DPD	
5	There must be wire mesh (Jali) on each and every inlet/drain before flowing it into pond.	Provision of mesh/Jali (Thrash Track) on inlets / drains at the entry points of the pond.	DPD	
6	Green belt must consist of native tree plants.	Provision for plantation of native tree plants, shrubs and herbs on the green belt around Pond.	DPD	
7	Biodiversity of pond must be addressed with respect to Zooplanktons and phyto-planktons viz. fish, tortoise, frog, snakes, lotus, duckweed, cannas, water poppies and Vetiver grass (as per nature of pond water).	Increasing provision for Bio-diversity of pond with respect to Zoo-planktons and Phyto-planktons (flora & fauna).	DPD	
8	A passage for cow (cow ghat) and other animals be there.	Provision of passage for cows (cow ghat) and other animals.	DPD	
9	Deepening / de-silting / de-sludging, cleaning and beatification.	Provision for deepening / de-silting / de-sludging, cleaning and beatification.	DPD	
10	Free Board of the pond	Provision for Free Board of the pond : 50 cm (minimum).	DPD	Advisory component
11	Retaining Wall	Provision of retaining wall, wherever required.	DPD	

7



Municipal Corporation, Faridabad
B.K. Chowk N.I.T Faridabad -121001, Haryana India
Tel. : 0129-2411640, 2411664, 2416540
Fax: 0129-2410465



From

The Commissioner,
Municipal Corporation,
Faridabad.

To

Development 2050
1068, Sector-23A,
Faridabad-121005.

Amount Restricted: Rs. 50000

Memo No.: MCF/EE-1/2019/ 369

Date: 23/7/19.

Sub. EOI for "Preparation of Detail Project Report for Restoration of 22 Water bodies in Municipal Corporation Faridabad"

Ref. Your tender for item No. 118504 date 27-02-2019 and subsequent negotiation date 06.07.2019.

Please note that your tender for work cited above has been accepted by The Municipal Corporation at following rates and terms & conditions:-

1.	EOI for "Preparation of Detail Project Report for Restoration of Water body in Municipal Corporation Faridabad". @0.25% of estimate or Minimum LS of Rs.45000/-per water body shall be paid.
----	--

Scope of work: - As per terms & Conditions of approved DNIT.

Terms & Conditions

The tender has been accepted subject to the following terms & conditions:

1. The date of start of the work will be reckoned from 25.07.2019 and the date of completion of the work shall be agreed mutually.
2. Nothing extra shall be paid on account of rise in price, taxes and other levies etc. only Service Tax/ GST shall be paid extra over the quoted amount.
3. The work shall be executed & completed strictly in accordance with the Haryana Pond and Waste Water Management Authority and DULB Specifications.
4. The documents containing with detailed of terms & condition of the contract agreement which stand Concluded with the issue communication is under, preparation in this office and you are requested to attend this office on any working hour to sign the same. You are requested to contact the Zonal Assistant Engineer In-charge of this work for taking- Nishana further instruction etc. No running bill can be paid without signing of the agreement.
5. Completion report to be submitted within a week's time after completion of work.

Executive Engineer-I
For: Commissioner

Copy to:-

1. Mayor, M.C.F. for information please.
2. The Commissioner for information please.
3. Chief Engineer, MCF for information please.
4. The S.E. for information please.
5. Financial Controller for information/action please.
6. The Assistant Engineer information & n/action